

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:

Giriver Hotels & Resorts Pvt. Ltd. & Anr.

...Appellants

Versus

Gajendra Singh Panwar & Ors.

...Respondents

Present:

For Appellant: Mr. Arvind Singh and Ms. Saloni Nagoria, Advocates

**For Respondent: Mr. Siddharth Bapna and Mr. Anil Mehta, Advocates
for R-1 and R-2.**

Mr. Sudeep Sudan, Advocate for R-3 and R-4.

O R D E R
(Virtual Mode)

18.08.2020 It transpires that 'Reply-Affidavit' of R-1, R-3 and R-4 have been filed also it is represented on behalf of Respondent No. 2 that the 'Reply-Affidavit' of R-1 is adopted and the same is hereby recorded.

For filing of Rejoinder of the Appellant, if any, the matter is adjourned to

10th September, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)